

Calcutta High Court (Appellate Side)

Scrutiny List From 25-08-2021 To 25-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1502/2021	SNT MAHUA PRADHAN AND ANR	PRIYAM MISRA	15-09-2021	1.WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
2	CO	1506/2021	DIMPAL PROPERTIES PVT LTD	SAPTARSHI DATTA	15-09-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
3	CPAN	624/2021	ASHOKTARU SASMAL	SAMIT KUMAR MANDAL	15-09-2021	NO SHORT LIST OF DATES AND SYNOPSIS WITH THE PETITION
4	CRM	5630/2021	JHANTU ROY	IMDADUL HOQUE	15-09-2021	1) REJECTION DATE IN THE FIRST PARAGRAPH OF THE PETITION DOES NOT TALLY WITH THAT OF CERTIFIED COPY OF THE ORDER.
5	CRM	5661/2021	NARENDRA KUMAR	AKASH RAY	15-09-2021	1. ORIGINAL CERTIFIED COPY OF ORDER DATED 11-04-2018 IS NOT ATTACHED WITH THE PETITION.
6	CRM	5685/2021	PROKASH BISWAS@NISHA	SOMA GHOSH	15-09-2021	P.S. CASE NO 230/2021 , ORDER DATED 04-06-2021 DOES NOT TALLY WITH THE CERTIFIED COPY
7	CRR	1707/2021	TOFAN BASAK	DIPENDRA NATH BOSE	15-09-2021	1. SYNOPSIS, SHORT LIST OF DATES AND COPY OF ORDER IS NOT ATTACHED WITH THE PETITION. 2. SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS NEEDED AT PAGE 2 AT CORRECTED PARAGRAPH.
8	CRR	1711/2021	VIKRAM RATHOD	ARUSHI RATHORE	15-09-2021	WRONG ADDRESSINF OF THE HONBLE CHIEF JUSTICE (ACTING)
9	CRR	1712/2021	SUBHANKAR RANA	PRADIP PAUL	15-09-2021	LIST OF DATES AND SYNOPSIS ARE NOT ATTACHED AFTER PRESENTATION FORM
10	MAT	872/2021	KARTIK CHALAK	SANTANU SETT	15-09-2021	1)XEROX COPY OF IMPUNGED ORDER, 2) LIST OF DATES 3) SYNOPSIS OF CASE HAS NOT BEEN ATTACHED WITH PETITION.
11	MAT	878/2021	ASTA PADA SASMAL AND ORS	ARKADEB BISWAS	15-09-2021	LIST OF DATES AND SYNOPSIS OF CASE IS ABSENT .
12	MAT	879/2021	SUTAPA MISHRA BHATTACHARYA AND ORS	ARKADEB BISWAS	15-09-2021	LIST OF DATES AND SYNOPSIS OF CASE IS ABSENT.
13	MAT	880/2021	SOMA MAJI AND ORS	ARKADEB BISWAS	15-09-2021	LIST OF DATE AND SYNOPSIS OF CASE IS ABSENT .
14	MAT	881/2021	MRI SAHIM KABIRUL AND ORS	ARKA DEB BISWAS	15-09-2021	LIST OF DATES AND SYNOPSIS IS ABSENT .
15	WPA	13356/2021	BINOD PRASAD DUBEY AND	FALGUNI	15-09-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
			ANR	BNDYOPADHYAY		(ACTING)
16	WPA	13402/2021	RABISANKAR JANA	SUKANTA DAS	15-09-2021	1. STAMP OF COMMISSIONER OF AFFIDAVIT IS REQUIRED AT AFFIDAVIT PAGE.
17	WPA	13411/2021	BABULAL HALDER	PAPIYA SHAW	15-09-2021	CAUSE TITLE I.E. PAGE NO 1 (ONE) IS NOT IN PROPER FORM.
18	WPA	13413/2021	RAJU MOLLA	MD ASHRAFUL HUQ	15-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
19	WPA	13448/2021	SHADAB JAHAN BEGUM AND ORS	AZMAT ARA	15-09-2021	1. ADVOCATE CERTIFICATION IS MISSING ON PAGE NO 19 .2. LIST OF DATES NOT ATTACHED AFTER INDEX
20	WPA	13459/2021	M/S ALAM TANNERY PVT LTD AND ANR	ASHIS KUMAR MUKHERJEE	15-09-2021	PIN CODE OF RESPONDENT NO-1 IS ABSENT.
21	WPA	13460/2021	RANAJIT KUMAR JANA	SUDIP SARKAR	15-09-2021	1. PIN CODE NO. IS NOT MENTIONED OF RESPONDENT NO 3.

Printed On 25-08-2021